

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 9581/16/18]
- (ii) A copy each (in English and Hindi) of the following papers:—
- (a) Annual Report and Accounts of the CHILDLINE India Foundation, Mumbai, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Foundation.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 9582/16/18]

Reports and Accounts (2015-16 and 2016-17) of various Institutes and University and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT; AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): Sir, I lay on the Table:—

- I.A. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology Act, I 2007:—
- (i) (a) Annual Report and Accounts of the National Institute of Technology, Nagaland, Dimapur, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
[Place in Library. *See* No. L.T. 9433/16/18]
- (ii) (a) Annual Report and Accounts of the National Institute of Technology Puduchery, Karaikal, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
[Place in Library. *See* No. L.T. 9436/16/18]
- (iii) (a) Annual Report and Accounts of the National Institute of Technology, Manipur, Imphal, for the year 2016-17, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L.T. 9437/16/18]

- (iv) (a) Annual Report and Accounts of the National Institute of Technology, Mizoram, Aizawl, for the year 2016-17, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L.T. 9430/16/18]

- (v) (a) Annual Report and Accounts of the Motilal Nehru National Institute of Technology (MNNIT), Allahabad, for the year 2016-17, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above institute.

[Placed in Library. *See* No. L.T. 9429/16/18]

- (vi) Annual Accounts of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2015-16, and the Audit Report thereon.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 9789/16/18]

B. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Accounts of the University of Delhi, Delhi, for the year 2016-17, and the Audit Report thereon, under sub-section (3) of Section 39 of the Delhi University Act, 1922.

- (b) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. *See* No. L.T. 9307/16/18]

- (ii) (a) Annual Report of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2015-16.

- (b) Review by Government on the working of the above institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.

[Placed in Library. *See* No. L.T. 9790/16/18]

(iii) (a) Second Annual Report and Accounts of the Indian Institute of Management (IIM), Visakhapatnam, for the year 2016-17, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above.

[Placed in Library. *See* No. L.T. 9445/16/18]

(iv) (a) Fifty-fifth Annual Report and Accounts of the Indian Institute of Management (IIM), Ahmedabad, for the year 2016-17, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above.

[Placed in Library. *See* No. L.T. 9432/16/18]

(v) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Raipur, Chhattisgarh for the year 2016-17, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers I mentioned at (v) (a) above.

[Placed in Library. *See* No. L.T. 9428/16/18]

(vi) (a) Annual Report and Accounts of the National Institute of Foundry and Forge Technology (NIFFT), Ranchi, Jharkhand, for the year 2016-17, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above.

(vii) (a) Annual Report and Accounts of the Sant Longowal Institute of Engineering and Technology (SLIET), Sangrur, Punjab, for the year 2016-17, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above.

[Place in Library. See No. L.T. 9447/16/18]

MESSAGE FROM LOK SABHA

The Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts (Amendment) Bill, 2018

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:—

“in accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts (Amendment) Bill, 2018, as passed by Lok Sabha at its sitting held on the 1st August, 2018.”

Sir, I lay a copy of the Bill on the Table.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON COAL AND STEEL

श्री राम विचार नेताम (छत्तीसगढ़): महोदय, मैं विभाग संबंधित कोयला और इस्पात संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) Forty-second Report on Action Taken by the Government on the observations/recommendations contained in the Thirty-sixth Report (Sixteenth Lok Sabha) of the Committee on the Subject “Production, Marketing and Distribution of Coal” relating to the Ministry of Coal;
- (ii) Forty-third Report on Action Taken by the Government on the observations/recommendations contained in the Thirty-seventh Report (Sixteenth Lok Sabha) of the Committee on the Subject “Physical and Financial Performance of SAIL and MECON Ltd.” relating to the Ministry of Steel;